

ITEM NO.108
NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ

CP (IB) No.48/ALD/2021

Date of Order: 26th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	KANODIA INFRATECH LTD V/S JAIPRAKASH ASSOCIATES LTD
UNDER SECTION	9 IBC

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Re-notified to 29th April, 2024.

-Sd-
(Court Officer)

26th April, 2024

Avaneesh Kumar Singh
(Stenographer)